

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
Court 2**

**IA 42 of 2017 in TP 64 of 2019[  
TP 87 of 2016(CP 5 of 2015)]**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.03.2021**

Name of the Company: Bhanu Pratap Singh Parihar & Ors  
V/s  
Healthy Business Pvt Ltd & Ors

IA for Directions.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER  
(through video conferencing/physical)**

None appeared on behalf of Petitioner.

Mr. Harshvardhan Topre, Advocate appeared on behalf of Respondent No. 4-5.

List the matter on 29.04.2021



**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**

Dated this the 12th day of March, 2021



**MANORAMA KUMARI  
MEMBER JUDICIAL**